J. Declaration of Assets and Liabilties

Year-2021-22

J. RUSHDA RAHMAN son of aged -30 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and the working as SECTION OFFICER in Bihar Vidhan Sabha Secretariat Service and Secretarian Secretar presently working as SECTION OFFICER in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc. ) of myself, my spouse and dependants.\*

**Details of movable assets** 

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Dr Merajul Haque	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	Rs. 10,000/-	20,000	N/A	N/A	N/A
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	Rs 200000	Rs 300000	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in Companies,	NIL	NIL	N/A	N/A	N/A
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	NIL	NIL	N/A	N/A	N/A
(v)	Motor Vehicles (details of make, etc)	NIL	NIL	N/A	N/A	N/A
(vi)	Jewellery (details of weight and value)	Gold- 150gm Value-Rs.700000/- (approx.	20gm 100000(approx.)	N/A	N/A	N/A
(vii	Other assets, such as values of claims/ interests	NIL	nil	N/A	N/A	N/A

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*. Dependant here means a person substantially dependant on the income of the employee.

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## B.

Detail of Immovable assets.

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Dr Merajul Haque	Dependant - 1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)-		15 kattha	N/A	N/A	N/A
	SurveyNumber (s)- Extent (Total Measurement)- Current market value	Nil	30,00000			
(ii)	Non-Agricultural Land- Location (s)-			N/A	N/A	N/A
	Survery Number (s)- Measurement- Current market value	Nil	10 dhur 100000			
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	Nil	1.5 katha 1200000	N/A	N/A	N/A
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	nil	nil	N/A	N/A	N/A
(v)	Others (such as interest in property)	Nil	nil	N/A	N/A	N/A

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 03-02-2022
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans form Financial Institutions	Nil	Nil
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to department dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	PAN-BQFPR5803J	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil .	ŊiI
	(iv) Property Tax	Nil	Nil

## <u>C.</u> **PERSONAL DETAIL:**

i) GPF/CPF/PRan		N/A
ii) Gender	:-	F (M/F)
iii) Date of Birth	:-	0 5 0 1 1 9 9 1 (DD/MM/YYYY)
iv) Class/Group	:-	<b>B</b> (A/B/C)
v) Cadre	÷	Administrative cadre, Bihar Vidhan Sabha Secretariat Service (Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District	:-	GAYA
I hereby declare that the	above deta	ails are true to the best of my knowledge and belief.

Signature: Lushela Ralmay

Name of Employee:- RUSHDA RAHMAN

Designation:- Section officer, Bihar Vidhan Sabha, Patna. Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 10-02-22

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rustola Ramas